POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SPENTEX INDUSTRIES LIMITED

Registered Office: A-60, Okhla Industrial Area, Phase II, New Delhi 110 020, India.

The details subsequent to the completion of Open Offer formalities with respect to (a) Public Announcement [PA] dated December 14, 2005 issued pursuant to and in compliance with among others, Regulation No. 10 of Chapter No. III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto [SEBI Takeover Regulations / Regulations]; (b) Letter of Offer dated May 8, 2006 sent to shareholders / beneficial owners of Spentex Industries Limited [SIL] and (c) Corrigendum to Public Announcement dated May 16, 2006 issued by YES BANK Limited as Managers to the Open Offer on behalf of the Acquirers i.e. Citigroup Venture Capital International Growth Partnership Mauritius Limited (CVCIGPML) and Person Acting in Concert (PAC) i.e. Citigroup Venture Capital International Jersey Limited (CVCIJL), are as under:

1. Name of the Target Company : Spentex Industries Limited (SIL)
2. Name of Acquirer(s) including PAC : Acquirer Company: Citigroup Venture Capital International Growth Partnership Mauritius Limited (CVCIGPML)

   Person Acting in Concert: Citigroup Venture Capital International Jersey Limited (CVCIJL)
3. Name of Managers to the Offer : YES BANK Limited
4. Name of Registrars to the Offer : BEETAL Financial & Computer Services Pvt. Ltd.
5. Offer Details : Open Offer to acquire 1,14,91,839 equity shares of Rs.10/- each representing 20% of the voting capital, as at the expiration of 15 days after the closure of the Open Offer, at a price of Rs 36.66 per fully paid-up equity share.
   a) Date of opening of the Offer : May 22, 2006 [as per revised schedule]
   b) Date of closure of the Offer : June 10, 2006 [as per revised schedule]
6. Details of the acquisition

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
6.1	Offer Price (Rs.)	36.66		36.66	
6.2	Shareholding of acquirers before Investment Agreement (IA) / PA • Number of equity shares • %	NIL NA		NIL NA	
6.3	Shares acquired by way of IA. [No market purchases were made] • Number of shares • %	1,75,00,000 30.46		1,75,00,000 30.46	
6.4	Shares acquired in the open offer • Number of shares • %	1,14,91,839 20.00		2,650 0.0046	
6.5	Size of the open offer (No of shares multiplied by offer price per share)	Rs.42,12,90,817.74		Rs.97,149.00	
6.6	Shares acquired after PA but before 7 working days prior to offer closure date, if any (No & %)	NA		NIL	
6.7	Post offer share holding of acquirers (6.2+6.3+6.4+6.6) • Number of shares • %	2,89,91,839 50.46		1,75,02,650 30.46	
6.8	Pre & Post offer share holding of Public • Number of shares • %	Pre Offer: 94,18,307 16.39	Post Offer: NIL 0.00	Pre Offer: 94,18,307 16.39	Post Offer: 94,15,657 16.39

7. Status of Escrow Account, whether released or not : A sum of Rs.1,27,615/- was transferred from Domestic Cash Escrow Account to Special Account on June 14, 2006 for the purpose of making payment towards 2,650 shares accepted from 41 shareholders. Balance lying in Domestic Cash Escrow Account will be released to Acquirers in due course.
8. Payment of interest, if any,to the shareholders along with details thereof : Interest of Re.0.98 per share calculated @10% p.a. for delay of 98 days from the original payment schedule was paid along with the purchase consideration
9. Status of Investor complaints received, if any : No Investor complaints are pending

Acquirer Company i.e. Citigroup Venture Capital International Growth Partnership Mauritius Limited [CVCIGPML] and (b) Directors of CVCIGPML and (c) Person Acting in Concert [PAC] i.e. Citigroup Venture Capital International Jersey Limited [CVCIJL] and (d) Directors of CVCIJL accept joint and several responsibility for the information contained in this Post Offer PA and also for the obligations of Acquirer Company and PAC as laid down in Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments made thereof.

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in

REGISTRARS TO THE OFFER

BEETAL Financial & Computer Services Pvt. Ltd.
"BEETAL House", 3rd Floor, 99, Madangir, Behind Local Shopping Centre, Near Dada Harsukh Das Mandir
New Delhi 110062. Tel. No: 91 11 2996 1281, Fax No: 91 11 2996 1284, E-mail: beetal_99@sify.com
SEBI Reg No: INR 000000262. Contact: Mr. Punit Mittal

Issued on behalf of (a) Acquirer Company i.e. Citigroup Venture Capital International Growth Partnership Mauritius Limited, IFS Court, Twenty Eight, Cybercity, Ebene, Mauritius and (b) Person Acting in Concert [PAC] i.e. Citigroup Venture Capital International Jersey Limited, P.O. Box 75, 26 New Street, St. Helier, Jersey, JE48PP, Channel Islands.

Issued by: **MANAGERS TO THE OFFER**

YES BANK
EXPERIENCE OUR EXPERTISE

YES BANK Limited
12th Floor, Discovery of India Building, Nehru Centre, Dr. Annie Besant Road, Worli, Mumbai 400018.
Tel No: 91 22 6669 9000, Fax No: 91 22 2497 4158, Email ID: spentex@yesbank.in
SEBI Reg No: MB / INM 0000 10874. Contact: Dhanraj Uchil / S Srividhya

Place : Mumbai
Date : June 29, 2006

CONCEPT

Size: 12x26 sq. cm